

Through FAX

(J.H.C. Sch. 1-7)

☎ : Office – 0651-2481449
Fax No. – 0651 – 2481116

From:

Rajesh Kumar Vaish,
Registrar (Administration),
High Court of Jharkhand
Ranchi.

File No. XXII(6)/NJA/1/2017-18/Apptt.
Letter No. _____/Apptt.
Dated: _____

To,

- (i) Sri Kaushal Kishor Jha No.2,
Addl. Pr. Judge, Addl. Family Court,
Jamshedpur,
- (ii) Sri Dhananjay Kumar,
District & Additional Sessions Judge,
Saraikela.

Sub.-: Regarding nomination for attending the “Workshop for Additional District Judges” (P-1099) scheduled to be held on 04-06th May, 2018 at NJA, Bhopal.

Sir,

I am directed to inform that the Court has been pleased to nominate you for attending the “Workshop for Additional District Judges” (P-1099) scheduled to be held on 04-06th May, 2018 at National Judicial Academy, Bhopal.

Accordingly, you are accorded necessary permission to attend the said programme at NJA, Bhopal.

This is for your information and needful.

Yours faithfully,
Sd/- **R.K.Vaish**
Registrar (Administration)

Memo No. 739 /Apptt.

Dated Ranchi the 15/02/2018

Copy forwarded to the Director, National Judicial Academy, Bhadbhada Road, P.O. – Suraj Nagar, Bhopal – 462004 (M.P.) for information and needful with reference to the letter no. NJA/Dir/Ac. Prog./2017-18 /3352 dated 01.08.2017 / the Director, Judicial Academy Jharkhand, Ranchi / the Member Secretary, JHALSA, Ranchi / the Principal District & Sessions Judge, Jamshedpur & Saraikela for information and needful / the C.P.C. I/c, e-Courts Project, for uploading the letter on the Court's website.


15-02-18
Registrar (Administration)